

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 65(ND)/2016

IN THE MATTER OF:

Sh. Rajesh Gupta

.....Petitioner

v.

M/s. Bharat Insecticides Ltd. & Ors.

.....Respondents

SECTION : UNDER SECTION 397-398 of the Companies Act

Order delivered on 19.12.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s) : Mr. Govind Rishi & Mr. Himanshu Vij, Advs.

**For the Respondent(s) : Ms. Easha Kadian & Mr. Rishi Sood, Advocates for
Income Tax Dept.**

ORDER

For order, see C.P. No. 64(ND)/2016

19.12.2017

VINEET